

श्री अमरवीर जी

सेवा में,

अवर सचिव,  
स्थापना शाखा,  
बिहार विधान सभा, पटना ।

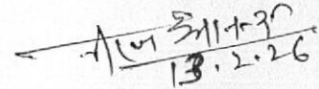
विषय :- चल-अचल संपत्ति तथा दायित्वों की विवरणी के संबंध में ।

महोदय,

सभा सचिवालय के कार्यालय आदेश संख्या- 1स्था०-36/2021-213,  
दिनांक- 20.01.2026 के आलोक में मैं अपने चल-अचल संपत्ति तथा दायित्वों की  
विवरणी विहित प्रपत्र में संलग्न कर रहा हूँ ।

अतएव अनुरोध है कि संलग्न विवरणी को अग्रतर कार्रवाई हेतु ग्रहण करने  
की कृपा की जाय ।

विश्वासभाजन,



( नीरज. आनन्द )

प्रशाखा पदाधिकारी,  
बिहार विधान सभा, पटना ।

## Declaration or Assets and Liabilities

Year.....2026.....

I, Neeraj Anand son/daughter/wife of Shri Arun Kumar Yadav

aged.....49 (Approx)..... Years, belonging to Administrative Cadre

service and presently working as Section Officer, Bihar Legislative Assembly,

given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

### A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) Anupma Kumari	Dependant-1 Kshritij Priyesh	Dependant-2	Dependant-3
(i)	Cash	Rs.- 95,000/-	Rs.- 74,000/-	Rs.- 45,000/-	Nil	Nil
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	(1) Rs.- 9,76,123/- in S.B.I., Bihar Vidhan Mandal. (2) Rs.- 2,61,504/- in Indian Bank, Gandhi Maidan. (3) FD of Rs.- 1,00,000/- in S.B.I., Bihar Vidhan Mandal (4) FD of Rs.- 35,000/- in Indian Bank, Gandhi Maidan (5) Rs.- 1,10,400/- in Sahara	(1) Rs.- 6,19,010/- in S.B.I., BVM (2) FD of Rs.- 11,36,000/- in SBI, BVM.	Rs.- 4,000/- in S.B.I., BVM	Nil	Nil
(iii)	Bonds, Debentures and shares in Companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	(1) ICICI Mutual Fund of Rs- 19,73,292/- (2) SBI Life of Rs- 1,20,000/-	(1) HDFC Mutual Fund of Rs- 3,71,021/- (2) SBI Mutual Fund of Rs- 4,07,157/- (3) ICICI Mutual Fund of Rs- 2,07,187/- (4) Mirae Asset Mutual Fund of Rs- 1,55,929/-	(1) SBI Mutual Fund of Rs- 4,51,335/-	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	(1) Honda Activa bearing Reg. No - BR-01BN-5696 of year 2012 (2) Santro Car bearing Reg. No - BR01JX 9913 of year 2005 (3) Volkswagen polo Car bearing Reg. No - BR01FJ0661 of year 2021	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold 40 gm (Approx)	Gold 680 gm (Approx) Silver- 700gm (Approx)	Gold 40 gm (Approx)	Nil	Nil
(vii)	Other assets, such as values of claims / interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Neeraj Anand  
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**B Details of Immovable assets**


[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) Anupma Kumari	Dependant-1 Kshritij Priyesh	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other (such as interest in property)	Share in Ancestral Property	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31-12-2025
(a)	(i) Loans from Banks	Nil	Nil
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

  
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	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Rs. 1,09,479/- Assessment Year 2025-26 PAN No.- AHAPA4395B	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [ Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**C Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

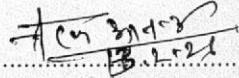
Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S. - Bihar Administrative Service,  
B.S.S.:- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature: 

Name of Employee: **Neeraj Anand**

Designation: **Section Officer**

Department: **Bihar Legislative Assembly, Patna**

Place: **Patna**

Date: **16/02/2026**

**Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.**